

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:77

ANSWERED ON:20.11.2007

EXTORTION BY MILITANTS IN NORTH EASTERN STATES

Khan Shri Mohammad Tahir;Owaisi Shri Asaduddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the insurgent groups are demanding money from the companies and public sector undertakings who have set up their industrial units in the North Eastern States including Manipur during the last three years and upto November, 2007;

(b) if so, the details thereof;

(c) whether the companies have demanded any safety promises from the Union Government before opening their companies in the North East; and

(d) if so, the details thereof and the steps taken/proposed to be taken by the Government to tackle this problem?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 77 FOR 20TH NOVEMBER, 2007 REGARDING EXTORTION BY MILITANTS IN NORTH EASTERN STATES

(a) & (b): There are reports of various militant organizations/ groups in the North Eastern States, including Manipur, indulging in extortion to collect money from various industrial and business establishments, contractors, transporters, officials, politicians, etc. Whenever specific cases in respect of such activities are reported, cases are registered and other counter-measures and action, as necessary, are taken.

(c): No specific requests of companies demanding assurances of safety from the Union Government before opening their companies in the North East have been received.

(d): Concerted efforts are being made by the State Governments in the region to counter the activities of the groups and misguided elements, who have been indulging in violence and extortion, etc., and create an atmosphere of peace and normalcy. The Central Government is supplementing their efforts through various measures such as deployment of additional Central Security Forces for carrying out intensive Counter Insurgency Operations and providing security for vulnerable installations and projects, based on threat assessments; sharing of intelligence; financial assistance for strengthening of the local Police Forces and Intelligence Agencies under the Police Modernization Scheme; assistance for strengthening various aspects of the security apparatus and other aspects of anti-militancy operations by way of reimbursement of Security Related Expenditure; raising of additional forces in the form of India Reserve Battalions etc. The Central Government is maintaining close and continuous coordination with the State Governments in the region with a view to periodically review the situation and taking further steps, as may be necessary, on a continuing basis.